

BEFORE THE NATIONAL GREEN TRIBUNAL WESTERN ZONE
BENCH AT PUNE

APPLICATION NO. 138/2017
(M/s Harman Finochem Ltd)

Uttam s/o Banduji Pawar

Applicant

VS

The Regional Officer
Maharashtra Industrial Development
Corporation and others.

Respondents

ADDITIONAL AFFIDAVIT
ON BEHALF OF THE RESPONDENT NO. 2.

I, Dr. Pravin Joshi, age 56 yrs. Occ. Service, Regional Officer of the Maharashtra Pollution Control Board Aurangabad having my office at Paryavaran Bhavan Plot No. A-4/A MIDC Chikalthana, behind Dainik Lokpatra Jalna Road, Aurangabad filing this additional affidavit in reply on behalf of answering respondent No. 2 only to oppose the admission of the present application and grant any relief in favor of the applicant while reserving my right to file again additional reply if required in the matter.

1. I say and submit that the answering respondent in the last hearing of the matter i.e. on 11.8.2021 prayed for short accommodation to cause a surprise inspection as to the control of the emission and compliance of other related norms of 3rd respondent and also sought to time to file an additional reply with supporting documents. Accordingly, the answering respondent is submitting herewith compliance report for kind perusal of this Hon. Tribunal as under, the same may kindly be accepted.

BEFORE ME


NILKANTH R. PAWADE
Notary Govt. Of India
Reg.No. 15488


24/9/2024

- 2) I say and submit that the Board officials made a surprise visit to the industry on 25.8.2021 and check the compliance of consent conditions and reported following observations:
- i) During the visit manufacturing activity was found in operation.
 - ii) Existing consent was issued on 12.5.2020 and valid up to 30.4.2025 for mfg of API drugs and Pharmaceutical Products.
 - iii) For trade effluent industry has provided Effluent Treatment Plant (ETP) consists of Primary, Secondary and Tertiary Treatment followed by Reverse Osmosis (RO) and Multiple Effect Evaporator (MEE) With Agitated Thin Film Dryer (ATFD). During visit ETP was found in operation and thereby achieved Zero Liquid Discharge (ZLD).
 - iv) Industry has provided web camera and flow meter as OCEMS and connected to MPCB/CPCB server.
 - v) Treated effluent is 100% recycled for cooling tower make up, stand by Pumps are found provided to both ETP and STP.
 - vi) For domestic effluent unit has provided Sewage Treatment Plant (STP) of capacity 50 CMD, consists of Primary, Secondary and Tertiary treatment and found in operation at the time of visit. Treated domestic effluent used for gardening purpose within factory premises.
 - vii) Provided 02 Nos of Boilers of Capacity 2 TPH and 4 TPH capacity by using Furnace Oil (FO) as fuel and stack (combine) of height 33 mtrs., during visit installation work of wet

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24/9/2024

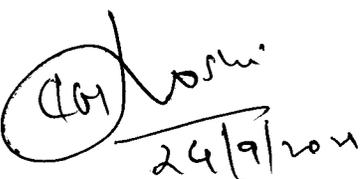
BEFORE ME

NILKANTH R. PAWADE
Notary Govt. Of India
Reg.No. 15488

scrubber (Thermax made) found in progress with reference to directions issued about clean fuel policy.

- viii) Industry has provided 04 nos of Acid Scrubber and 01 nos of Ammonia Scrubber as an Air Pollution Control system attached to manufacturing equipment. Industry has provided OCEMS to the stack and connected to MPCB server.
- ix) Obtained membership of Common Hazardous Waste Treatment and Disposal Facility (CHWTSDF), Ranjangaon, Pune for safe and scientific disposal of generated hazardous waste and last disposal noticed on 20.8.2021.
- x) Industry has submitted online Environment Statement (Form-V) on 30.5.2020 and Annual Return of Hazardous Waste (Form-IV) on 21.06.2021.
- xi) Bank Guarantee Rs. 7.5 Lakhs submitted as per existing consent conditions toward operation and maintenance of pollution control devices and compliance of consent conditions which is valid up to 30.4.2026.
- xii) Digital display board for hazardous waste provided at factory main gate for public domain.
- xiii) Industry has provided Separate Solvent Recovery Plant within premises.
- xiv) Industry has developed adequate green belt in and around industry premises.
- xv) During visit no discharge of treated/untreated effluent observed outside factory premises.

BEFORE ME


NILKANTH R. PAWADE
Notary Genl. Of India
Reg.No. 15488

- xvi) During visit JVS samples of STP outlet and RO permeate was collected and stack monitoring was carried out in presence of representative.
- xvii) The collected samples were submitted to Regional Laboratory, Aurangabad for further analysis. And as per analysis results JVS and stack was found within prescribed limits of consented standards.

Hereto annexed and marked copy of Visit Report in Annexure 'A'; Copy of Analysis Reports in Annexure 'B'.

3. I say and submit that considering the facts stated hereinabove and provisions of the National Green Tribunal Act 2010 the present application is not maintainable under section 13 and 15 (b) and (c) r/w sec. 18(1) & (2) of the National Green Tribunal Act 2010 and hence the application may kindly be dismissed with costs.

Solemnly affirmed on this th 24 day of Sept. 2021 at Aurangabad.

For & on behalf respondent No. 2
Maharashtra Pollution Control Board



Regional Officer, Aurangabad



Advocate

BEFORE ME

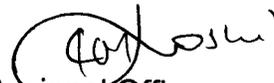

NILKANTH R. PAWADE
Notary General of India
Reg.No. 15488

VERIFICATION

I Dr. Pravin Joshi age 56 yrs. Occ. Service Regional officer at the Maharashtra Pollution Control Board at Aurangabad having my office at Paryavaran Bhavan Plot No. A-4/A MIDC Chikalthana behind Dainik Lokpatra Jalna Road, Aurangabad on behalf of respondent No. 2 do hereby state on solemn affirmation that what is stated in this additional affidavit in reply from Para No 1 to 3 are true and correct to the best of my knowledge and record available in my office.

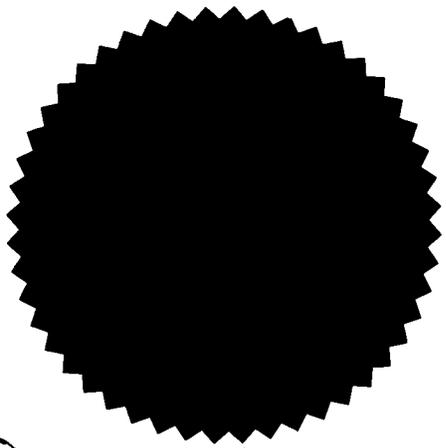
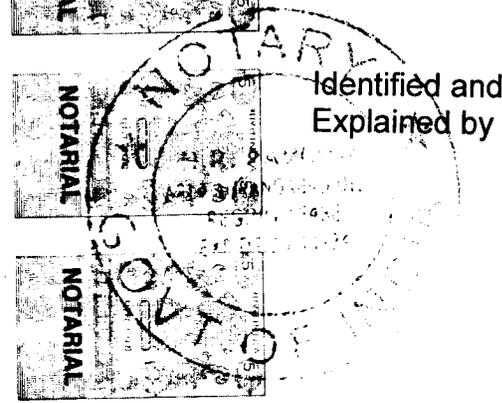
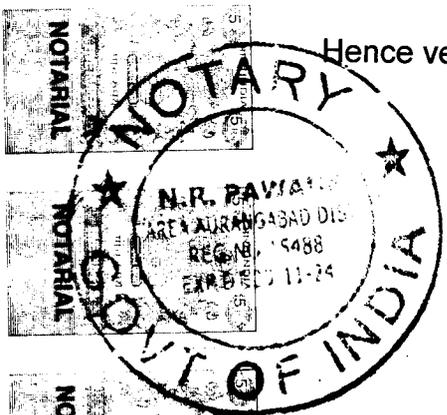
Hence verified on 24th day of Sept. 2021 at Aurangabad.

Respondent No. 2
(Dr. Pravin Joshi)



Regional Officer,
Maharashtra Pollution Control Board,
Aurangabad.

24/9/2021

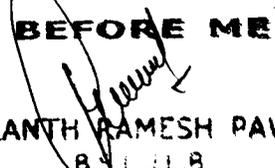


AFFIDAVIT

Solemnly affirmed Before me
By shri/Smt Pravin Joshi.....
Age. 56 yrs. Service.....
R/O.....
Tq.....
Who Identified By Adv. Nilkanth Pawade
Whom he/she is personally known

NOTED REGISTERED
AT SR.NO. 3307 / 2021
THIS DOCUMENT CONTAINS 25 SEP 2021
.....05.....PAGES

BEFORE ME


NILKANTH RAMESH PAWADE
B.L., L.B.
Advocate & Notary Govt. Of India
Area- AURANGABAD DIST
Mob.No., 8275513614
Reg.no. 15488

MAHARASHTRA POLLUTION CONTROL BOARD

Ph. No. 2473462 /0240 Fax No. 2473461 /0240 E-mail:- sroaurangabad1@mpcb.gov.in Website - www.mpcb.gov.in		Address:- Sub Regional Office, Aurangabad-1 Paryavaran Bhavan, A-4/1, MIDC Area Chikalthana, Aurangabad
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Visit Report

Date:- 25/08/2021.

1. Name of Industry :- M/s Harman Finchem Ltd.,
Plot No. E-7, 8 & 9, MIDC Chikalthana,
Tal & Dist. Aurangabad.

2. Type of Industry: - RedILSI (API drugs).

3. Consent Status:- Obtained on 12/05/2020 under RedILSI
Validity upto 30/04/2025.

4. Products details:-	Sr No	Product	Consent Quantity	Actual Quantity.
	1.	Allopurinol	200 MT/A	8.5 MT
	2.	Glycopyrrolate	1.43 MT/A	0.0018 MT
	3.	Metformin Hydrochloride	4200 MT/A	195.26 MT
	4.	Methylphenidate Hydrochloride	4 MT/A	0.008 MT
	5.	Oxybutynin Hydrochloride	7 MT/A	1.116 MT
	6.	Riboflavin 5 Phosphate Sodium	60 MT/A	1.77 MT
	7.	Sitagliptin Phosphate Monohydrate	3 MT/A	0.039 MT

(July-2021 data).

5. Observations :-

Visited industry to check the compliance of Consent conditions. During visit following observations are made :-

- During visit industry found in operation.
- Existing Consent is issued on 12/05/2020 and valid upto 30/04/2025 for mfg of API drugs & Pharmaceutical.
- For trade effluent industry has provided ETP consists of primary, secondary & tertiary treatment, followed by Reverse osmosis & MEE. During visit ETP found in operation.

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and thereby achieved Zero Liquid Discharge (ZLD).

Industry has provided Web camera & flow meter as OCEMS and Connected to MPCB/CPCB server.

- Treated effluent is recycled for cooling tower make up etc, Standby pumps are ^{found} provided to both ETP & STP.
- For domestic effluent unit has provided Sewage Treatment Plant (STP) and Capacity of 50cmb. Treatment consists of Primary, Secondary & Tertiary treatment. Treated domestic effluent used for gardening purpose within factory premises.
- ~~Remediated as per COP~~
- During visit ETP & STP both found in operation during visit.
- Provided 02 Nos of Boilers of Capacity 2TPH & 4TPH capacity by using Furnace oil (FO) as fuel & stack (combine) of height 33 mtrs, during visit installation work of Wet scrubber (Thermax made) found in progress w.r.t. directions issued about clean fuel policy.
- Provided 04 nos of Acid Scrubber & Ammonia Scrubber (1) with stack attached.
- Obtained membership of CHWTSDF, Ranjangaon, Pune. As per record recent disposal on 20/08/2024 - Evaporation salts - 10.043 MT, Separate storage arrangement provided for the same.
- Environment Statement (Form-V) submitted on 30/08/2020, Hazardous Waste returns (Form-II) submitted on 21/06/2024.
- Bank Guarantee Rs 7.5 Lakhs submitted as per Consent condition & validity upto 30/04/2026.
- Digital display board provided near entry gate.
- Industry has provided Separate Solvent Recovery Plant within premises.
- Details about green belt development :- Total plot area - 30581 sq.mtrs. Built up area - 15638.36 sq.mtrs, Green belt - 12,290.55 sq.mtrs, Plantation done - 2000 nos, & proposed plantation - 500 nos.

During visit samples collected i.e. STP outlet, RO permeate & stack monitoring carried out in presence of representative.



(Signature)
25/08/21
(Mahesh Jadhav)
EHS

(Signature)
25/08/21
(Hirenkumar Soni)
Plant Head

(Signature)
25/08/2021
(Dr G. D. Khadkikar)
F.O.

(Signature)
25/08/21
(Ravindra Jadhav)
F.O.

(Signature)
25/08/21
(Dr R. G. Aubi)
F.O.

141
Annex = B

MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 0240-2473462 Fax : 2473461 Email :soaurangabadlab@mpcb.gov.in Website : http://mpcb.gov.in		Regional Laboratory Regional Laboratory, Aurangabad, Maharashtra Pollution Control Board, A-4/1, Paryavaran Bhavan, Behind Dhoot Hospital, Chikalthana MIDC Aurangabad 431 210
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Report Outward No.: MPCB/RL-Aurangabad/JVS/21-22/09/5
Date: 15/09/2021 05:46 PM

Analysis Report-Water (JVS)

Sample Details	
Field Sample ID :	BR-0004669
Laboratory Sample Code :	MPCB/RL-Aurangabad/JVS/21-22/346
Sample Details (Water/Air/HW) :	Water
Sample Volume Received :	
Sample Collected By :	FO-Aurangabad I (Dr. Gajanan Khadkikar)
Seal No. :	207
Sample Collected On :	25/08/2021 01:05 PM
Date of Sample Receipt to Laboratory :	26/08/2021 04:32 PM
Analysis Start Date :	26/08/2021 04:39 PM
Analysis End Date :	15/09/2021 05:52 PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	Biochemical Oxygen Demand (BOD)	16	mg/l	
2	Chemical Oxygen Demand (COD)	48	mg/l	
3	Oil & Grease	BDL	mg/l	
4	pH	8.42		
5	Suspended Solids (SS)	40	mg/l	
6	Chloride	143.96	mg/l	
7	Sulphate	102.36	mg/l	
8	Total Dissolved Solids(TDS)	944	mg/l	

Location- RO Permeate

Harman Finchem Ltd.,
Plot No. E-7, 8, 9,
MIDC Chikalthana,
Aurangabad.

MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 0240-2473462 Fax : 2473461 Email : soaurangabadlab@mpcb.gov.in Website : http://mpcb.gov.in		Regional Laboratory Regional Laboratory, Aurangabad, Maharashtra Pollution Control Board, A-4/1, Paryavaran Bhavan, Behind Dhoot Hospital, Chikalhana MIDC Aurangabad 431 210
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Report Outward No.: MPCB/RL-Aurangabad/JVS/21-22/09/4
 Date: 15/09/2021 05:36 PM

Analysis Report-Water (JVS)

Sample Details	
Field Sample ID :	BR-0004670
Laboratory Sample Code :	MPCB/RL-Aurangabad/JVS/21-22/347
Sample Details (Water/Air/HW) :	Water
Sample Volume Received :	
Sample Collected By :	FO-Aurangabad I (Dr. Gajanan Khadkikar)
Seal No. :	207
Sample Collected On :	25/08/2021 01:10 PM
Date of Sample Receipt to Laboratory :	26/08/2021 04:33 PM
Analysis Start Date :	26/08/2021 04:39 PM
Analysis End Date :	15/09/2021 05:43 PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	Biochemical Oxygen Demand (BOD)	11.95	mg/l	
2	Suspended Solids (SS)	20	mg/l	

Report Type: final

Report generated on: 15/09/2021 05:36 PM

Complied & Approved by: Vishwajeet Thakur

Reviewed on Date: 15/09/2021 05:36 PM

Location - Harman Finchem Ltd., → STP Outlet
 Plot No. E-7,8,9,
 MIDC Chikalhana,
 Aurangabad

MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 0240-2473462 Fax : 2473461 Email :soaurangabadlab@mpcb.gov.in Website : http://mpcb.gov.in		Regional Laboratory Regional Laboratory, Aurangabad, Maharashtra Pollution Control Board, A-4/1, Paryavaran Bhavan, Behind Dhoot Hospital, Chikalthana MIDC Aurangabad 431 210
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Report Outward No.: MPCB/RL-Aurangabad/Source Emission/21-22/09/2
 Date: 20/09/2021 02:38 PM

Analysis Report-Air (Source Emission)

Sample Details	
Field Sample ID :	BR-0004920
Laboratory Sample Code :	MPCB/RL-Aurangabad/STK/21-22/37
Sample Details (Water/Air/HW) :	Air
Sample Volume Received :	
Sample Collected By :	FO-Aurangabad I (Dr. Gajanan Khadkikar)
Seal No. :	207
Sample Collected On :	25/08/2021 02:00 PM
Date of Sample Receipt to Laboratory :	20/09/2021 12:04 PM
Analysis Start Date.:	20/09/2021 12:08 PM
Analysis End Date :	20/09/2021 02:44 PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	SO ₂	3.08	mg/m ³	
2	Total Particulate Matter	84.83	mg/Nm ³	

Report Type: final

Report generated on: 20/09/2021 02:38 PM

Complied & Approved by: Vishwajeet Thakur

Reviewed on Date: 20/09/2021 02:38 PM

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M/s. Harman Finchem Ltd.,
 P. No. 2-3, MIDC Area, Chikalthana
 Aurangabad.

Reviewed by:
 Vishwajeet Thakur (Lab. I/c.)
 Sr. Scientific Officer/Sc. Officer
 Aurangabad Lab, MPCB